

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2593**  
ANSWERED ON 19.12.2023

**E-PANCHAYAT FACILITY**

2593. DR. UMESH G. JADHAV:  
SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing an e-Panchayat facility in the country for improvement in the functioning of Panchayats;
- (b) if so, the present status and progress made regarding e-Panchayats in the country;
- (c) the number of Panchayats which have been selected for digitization in Karnataka, district-wise;
- (d) the number of Panchayats which are already digitized in Jharkhand and Karnataka, district-wise; and
- (e) the time limit set for the digitization of all Panchayats in the country?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI KAPIL MORESHWAR PATIL)

(a) to (e) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to making Panchayats, more transparent, accountable, and effective as local self-governments. Building on the achievements in the past, the Ministry launched eGramSwaraj, a work-based comprehensive application for Panchayats under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.50 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDs) for 2023-24. Further, 2.33 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2023-24. State wise adoption of eGramSwaraj including Jharkhand and Karnataka is given at **Annexure-I**.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications (DoT) in a phased manner to create network to connect all the GPs by broadband in the country. So far, 2,10,181 GPs have been made Service Ready under the BharatNet project in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country. According to the information provided by the DoT, the BharatNet project is expected to be completed by December 2026. The State/UT-wise details of Service Ready Gram panchayats including Jharkhand and Karnataka is given at **Annexure-II**.

**Annexure-I**

**Annexure referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 2593 answered on 19.12.2023 regarding 'e-Panchayat facility'.**

**Adoption of eGramSwaraj at Panchayat level during FY 2023-24**

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13325	12997	10794	660	659	600	13	13	13
2	ARUNACHAL PRADESH	2108	2091	1321	0	0	0	25	25	22
3	ASSAM	2662	2197	2184	191	191	191	30	27	27
4	BIHAR	8176	8175	7907	534	534	522	38	38	38
5	CHHATTISGARH	11655	11654	10821	146	146	145	27	27	27
6	GOA	191	191	65	0	0	0	2	2	2
7	GUJARAT	14625	14328	13133	248	248	248	33	33	33
8	HARYANA	6226	6205	5353	143	143	110	22	22	21
9	HIMACHAL PRADESH	3615	3612	3437	81	81	80	12	12	12
10	JHARKHAND	4345	4344	4336	264	264	261	24	24	24
11	KARNATAKA	5955	5955	5872	233	232	169	31	31	27
12	KERALA	941	941	882	152	152	131	14	14	13
13	MADHYA PRADESH	23032	22999	21719	313	313	303	52	52	51
14	MAHARASHTRA	27619	27531	24592	351	351	339	34	34	34
15	MANIPUR	3812	161	0	0	0	0	12	6	3
16	MEGHALAYA	6760	0	0	2240	0	0	3	3	0
17	MIZORAM	834	834	75	0	0	0	0	0	0

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats With Online Payment
18	NAGALAND	1293	120	0	0	0	0	0	0	0
19	ODISHA	6798	6798	6751	314	314	314	30	30	29
20	PUNJAB	13241	13202	10742	152	151	132	22	22	20
21	RAJASTHAN	11251	11244	10842	362	352	350	33	33	33
22	SIKKIM	199	183	176	0	0	0	6	4	4
23	TAMIL NADU	12525	12524	12311	388	388	386	36	36	36
24	TELANGANA	12769	12767	12740	540	540	436	32	32	31
25	TRIPURA	1178	1178	1174	75	75	73	9	9	9
26	UTTARAKHAND	7794	7793	7718	95	95	94	13	13	13
27	UTTAR PRADESH	57915	57910	57344	826	826	819	75	75	75
28	WEST BENGAL	3339	3227	3225	345	336	334	22	21	21
<b>Total</b>		<b>264183</b>	<b>251161</b>	<b>235514</b>	<b>8653</b>	<b>6391</b>	<b>6037</b>	<b>650</b>	<b>638</b>	<b>618</b>

## Annexure-II

Annexure referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 2593 answered on 19.12.2023 regarding 'e-Panchayat facility'.

## State/UT-wise details of Service Ready Gram panchayats

Sr. No	State Name	Total GPs/ TLBs	Service Ready GPs/TLBs	Operational GPs/TLBs
1	ANDAMAN AND NICOBAR ISLANDS	70	81	55
2	ANDHRA PRADESH	13325	12198	2994
3	ARUNACHAL PRADESH	2108	1011	184
4	ASSAM	2197	1640	473
5	BIHAR	8174	8860	2903
6	CHHATTISGARH	11656	9759	1446
7	GOA	191	0	0
8	GUJARAT	14376	14524	10325
9	HARYANA	6220	6204	1036
10	HIMACHAL PRADESH	3615	415	260
11	JAMMU AND KASHMIR	4291	1113	445
12	JHARKHAND	4345	4638	1797
13	KARNATAKA	5958	6251	3144
14	KERALA	941	1130	960
15	LADAKH	193	193	50
16	LAKSHADWEEP	10	9	1
17	MADHYA PRADESH	23023	18102	2037
18	MAHARASHTRA	27894	24166	2770
19	MANIPUR	3818	1479	10
20	MEGHALAYA	9058	688	72
21	MIZORAM	834	493	59
22	NAGALAND	1292	230	16
23	ODISHA	6794	7099	3927
24	PUDUCHERRY	108	101	95
25	PUNJAB	13241	12807	7161
26	RAJASTHAN	11265	8997	5529
27	SIKKIM	198	54	12
28	TAMIL NADU	12525	6469	0
29	TELANGANA	12769	10675	4953
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	41	20
31	TRIPURA	591	771	360
32	UTTAR PRADESH	58188	45061	2125
33	UTTARAKHAND	7796	2013	846
34	WEST BENGAL	3339	2909	2284
<b>Grand Total</b>		<b>270441</b>	<b>210181</b>	<b>58349</b>

\*Some GP may have more than 1 service points.